

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 06.09.2017 AT 10.30 AM

TRANSFER PETITION NO.	TP No.08/HDB/2016
COMPANY PETITION/APPLICATION NO.	CP No.60/2006
NAME OF THE COMPANY	Tirupathi Roller Flour Mills Pvt Ltd
NAME OF THE PETITIONER(S)	Girish Gupta & (2) Others
NAME OF THE RESPONDENT(S)	Tirupathi Roller Flour Mills Pvt Ltd & (OS) Others
UNDER SECTION	397/398

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S. Chidambaram	PCS	9849056652	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Shri S. Chidambaram, Learned PCS for the Petitioner.

Post the case on 04.10.2017.


Member (T)

bm


Member (J)